NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2016 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.233/252/HDB/2017
NAME OF THE COMPANY	G.G.R. Properties Private Limited
NAME OF THE PETITIONER(S)	Madhusudhan Reddy Gajjala
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARCSH KUMAR SANGAM	Advo carp	9000666072	for

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Shri. Naresh Kumar Sangam, learned counsel for the petitioner. Learned counsel for the petitioner submits that the company is facing various litigations and approvals/ sanctions of various authorities are still pending/ in progress. ROC report also received.

Orders reserved.

Member (Technical)

Member (Judicial)